GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1992 TO BE ANSWERED ON THE 3RD MARCH, 2020

PMFBY IN RURAL AREAS

1992. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to implement Pradhan Mantri Fasal Bima Yojana extensively in rural areas in the interest of farmers;
- (b) if so, the details thereof, particularly in Maharashtra;
- (c) whether farmers engaged in cultivation of Rabi crops in Osmanabad district in Maharashtra could not deposit the amount under Pradhan Mantri Fasal Bima Yojana due to problems in the web portal designed for the said scheme and system related reasons; and
- (d) the details of the efforts likely to be made by the Government to provide grant to the farmers who are deprived of the said scheme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) & (b): Based on the experience of past crop insurance schemes and with a view to include more risks under crop insurance and making it more affordable to the farmers etc., Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) have been introduced for implementation in the country from Kharif 2016 season. The scheme is available for all cultivable areas including rural areas. However, the scheme is voluntary for the States. The concerned State Government notifies the areas and crops in their States under the Scheme. The State Government of Maharashtra is notifying all the districts having rural areas under the PMFBY/ RWBCIS.
- (c) & (d): As per provisions of the scheme State Government digitized the notification including villages/areas, crops, premium rates etc. on the National Crop Insurance Portal (NCIP). Only those farmers, whose villages/areas are notified and accordingly digitized on portal, can enroll themselves on the crop insurance portal and were able to deposit their premium online on the portal. However, there is no provision under the scheme to provide assistance/grant to those farmers who did not insure themselves under the scheme due to non-notification of crops/villages and further non-digitisation of villages/crops on NCIP.
